

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 2162
ANSWERED ON 09.12.2024**

NEW CENTRAL GOVERNMENT SCHOOLS IN DELHI

2162. SHRI MANOJ TIWARI:

Will the Minister of EDUCATION be pleased to state:

- (a) the total number of Central Government schools, including Kendriya Vidyalayas and Jawahar Navodaya Vidyalayas currently functioning in NCT of Delhi;
- (b) whether the Government has any plans to establish new Central Government schools in Delhi to cater of the need of growing population of Delhi and if so, the details thereof; and
- (c) the measures taken by the Government to upgrade infrastructure and facilities in existing Central Government schools in Delhi?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) & (b) Central Government Schools namely Kendriya Vidyalayas (KVs) and Jawahar Navodaya Vidyalayas (JNVs) are under the Department of School Education and Literacy, Ministry of Education. Presently, 46 KVs and 05 JNVs are functioning in NCT of Delhi.

Opening of new KVs is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institutes of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources including land and temporary

accommodation for setting up a new KV as per norms. The proposals are subject to approval of the competent authority as per extant procedure.

Opening of new JNVs is a continuous process. The Navodaya Vidyalaya Scheme envisages opening of one Jawahar Navodaya Vidyalaya (JNV) in each district of the country. All the districts (as on 31.05.2014) of the States/UTs which have accepted the scheme, other than 6 districts with 100% urban population, have been covered under the scheme. Opening of new JNV depends on the willingness of the concerned State Government / UT administration to make available requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. Sanctioning and opening of new JNV depends on approval by the competent authority as per extant procedures.

(c) The requisite infrastructure including Classrooms, Library, Labs, Computer Labs, Smart Classrooms, toilets and playfields etc. are made available in KVs and JNVs as per norms. Upgradation of infrastructure and facilities in these KVs and JNVs is a continuous process. Moreover, funds released under PM SHRI Schools Scheme is also being utilized for upgradation of infrastructure and facilities in KVs and JNVs across the country including Delhi.
